## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S)

: Raffath

NAME OF THE RESPONDENT(S)

: M/s Southern Roofings Private Limited & 4 others

**UNDER SECTION** 

: 235, 397/398 & 402

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

Coursel for Respondents 1 & 3-5

## **ORDER**

Counsel for petitioner called but absent. Shri Chandramouli Prabhakar, counsel for R1, R3 to R5 present and filed sur rejoinder. The same may be placed on record. Counsel for respondents stated that R2 is bedridden and undertakes to inform the next date of hearing to the counsel for petitioner. He is also directed to serve a copy of sur rejoinder to the counsel for petitioner. Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)